

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1942
ANSWERED ON:24.08.2007
DELAY IN PAYMENTS UNDER NREGS
Singh Shri Ganesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that labourers working under National Rural Employment Guarantee Scheme (NREGS) are not being paid wages in time;
- (b) if so, the details thereof;
- (c) whether the funds under NREGS is being disbursed in time by Union Government;
- (d) if not, the reasons therefor; and
- (e) the remedial steps taken/being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

- (a) No, Sir. State Governments are taking action to pay wages on time.
- (b) Question does not arise.
- (c) Yes, Sir. Funds are released to the districts on receipt of a proposal alongwith utilisation certificates showing at least 60% utilisation of the funds released earlier and other necessary documents. There has not been any delay by the Union Government in release of funds to the States.
- (d) &(e) Question does not arise.